

(a) whether some voluntary organisations in Gujarat State are receiving financial aid for various welfare programmes;

(b) the criterion and procedure for providing aid to such organisations; and

(c) the details of such organisations in Gujarat which received aid during the last three years ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) Guidelines have been laid down by this Ministry for grant of financial assistance to voluntary organisations. Project proposals received from voluntary organisations are considered in the light of aforesaid guidelines and releases of funds are made in accordance with the General Financial Rules and other relevant instructions issued by the Ministry of Finance from time to time.

(c) The Self Employed Women's Association, Ahmedabad.

Scarcity of Baby Food in Orissa

8243. SHRI SRIBALLAV PANIGRAHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the scarcity of Amul Spray and the other baby food in Orissa; and

(b) if so, the steps taken to ensure regular supply of Amul Spray and other baby food to the State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b). Information is being collected and will be laid on the table of the House.

Increase in Cost of Flats of Shalimar Bagh

8244. SHRI A.C. SHANMUGAM : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there has been a steep rise, to the extent of 65 per cent against the normal inflationary trend of about 10 per cent in a year, in the cost of flats allotted

by the D.D.A. recently in Shalimar Bagh (C.C. Block) under the New Pattern HUDCO Scheme, 1979 as compared to similar flats in the same colony;

(b) if so, the reasons thereof; and

(c) the action Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT SHRI (DALBIR SINGH) : (a) and (b). The disposal cost of DDA flats in a particular scheme is worked out, when the scheme gets completed, on the basis of actual expenditure incurred on no profit no loss basis, as per the prescribed formula. It depends upon the Plinth Area, design, specification etc. and the rate at which the work is awarded to the contractor. It also takes into account the extra expenditure on arbitration and litigation, normal escalation and soil conditions. The cost range in respect of MIG flats in Shalimar Bagh allotted in the year 1985-86 and those allotted in 1987-88 came out as under :

Year	Plinth Area range	Cost range
1985-86	64.21 to 67.84 sq. mt.	Rs. 83,600 to Rs. 99,700
1987-88	68.34 to 83.31 sq. mt.	Rs. 1,44,500 to Rs. 1,64,100

(c) Efforts are made to reduce the cost of construction of flats by DDA. But if the cost goes up, it has to be recovered from the allottees.

Increase in Instalment of MIG Flats Under Hire Purchase Scheme

8245. DR. S. JAGATHRAKSHAKAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the monthly instalment of MIG flats (HUDCO) under the hire purchase scheme where the income range of the registrants is between Rs. 601-1500 p.m. has been increased by Rs. 1000 approximately;

(b) if so, the reasons thereof; and

(c) the action Government propose to take to alleviate the hardship being faced